

(c) the total expenditure involved in maintaining the Force during 1957-58 and 1958-59 so far?

The Deputy Minister of Railways (Shri Shah nawaz Khan): (a) and (b)

Chief Security Officer	1
Security Officer	1
Commandant Armed Wing	1
Assistant Security Officers	8
Assistant Commandant (Armed Wing)	1
Principal, R P F Training Centre	1
Inspectors	39
Sub-Inspectors	145
Others (including fire fighting staff)	7586
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Total strength	7783
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(c) 1957-58—Rs 77,53,000
1958-59—Actual expenditure booked not yet available

Contractors

1075 **Shri B. K Gaikwad** Will the Minister of Railways be pleased to state

(a) whether it is a fact that the work of loading and unloading was being done previously by the Railway Department at Delhi Lahori Gate Station but now it is being done by the contractors,

(b) whether it is a fact that contractors harass the workers by paying them less wages and many times not paying the workers regularly,

(c) whether Government have received complaints and representations from the Mazdur Workers' Union in Delhi in this behalf, and

(d) what action Government have taken in this direction?

The Deputy Minister of Railways (Shri Shah nawaz Khan): (a) Yes

During the period from 23rd January, 1954 to 31st March, 1957 the work was done through Departmental labour but since 1st April, 1957 it is being done by a contractor

(b) and (c) A representation has been received from the Secretary, Mazdur Workers' Union, Delhi, alleging less payment of wages and not paying the workers regularly

(d) According to the agreement entered into with the contractor, the contractor shall comply with the provisions of the Payment of Wages Act and pay not less than the fair wage to the labourers engaged by him on the work, the fair wage being the wage including the allowances paid for similar work in the neighbourhood. The matter was examined by the Northern Railway and it was ascertained that the labourers were being paid at the rate of Rs 50 per month. A check was also made regarding the dates on which the wages have been paid to the labourers from April 1958 to the period ending 20th July 1958 and it was found that there has been no inordinate delay

Balwantrai Mehta Committee Report

1076 **Shri Pangarkar**, Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No 1993 on 5th May, 1958 and state in which of the States agricultural loans are being sanctioned as per recommendations of the Balwantrai Mehta Committee Report?

The Minister of Food and Agriculture (Shri A P Jain), In all States except West Bengal

Cancer

1077 **Shri Pangarkar**, Will the Minister of Health be pleased to state

(a) whether any financial assistance has been sanctioned during 1958-59 to the Tata Memorial Hospital of Bombay, and